

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

132(ND) 16

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
31.01.2018**

**NAME OF THE COMPANY: Smt. Kiran Arora Vs.M/s Kamdhenu
Processors Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 241/242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE


For the Petitioner: Mr. Saurabh Kalia, Advocate


For the Respondent: Mr. G.P. Madaan, Mr. Ishaan Madaan, and
Ms. Sakshee Sharma, Advocates for R-1 to 3

ORDER

Ld. Counsels of both the parties pray for further time as the talks of
compromise are still going on. Last opportunity granted.

To come up on 26th February, 2018.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**